

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.
CA NO. CA(CAA)-46(PB)/2017

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY: Religare Securiteis Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 230-232

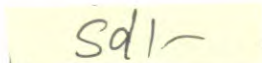
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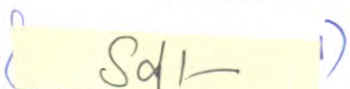
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|----|--------------------------|----------|--|--|
| 1. | MR. ABHINAV VASISHT, SR. | ADVOCATE | | |
| 2. | MR. DHEERAJ NAIR, | ADVOCATE | | |
| 3. | MR. DIVYAM AGARWAL, | ADVOCATE | | |
| 4. | MR. RAGHAV SABHARWAL, | ADVOCATE | | |
| 5. | MR. KUNAL CHATURVEDI, | ADVOCATE | | |
| 6. | MS. CATHERINE, | ADVOCATE | | |
| 7. | MS. PRIYA SINGH, | ADVOCATE | | |
| 8. | MR. SAURABH GUPTA, | ADVOCATE | | |

APPLICANTS 

ORDER

Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)